

**NATIONAL COMPANY LAW TRIBUNAL,**  
**MUMBAI BENCH**  
**COURT VI**

Item No. 15

**C.P. (IB)/784(MB)2023**

CORAM:

**SHRI SANJIV DUTT**  
**HON'BLE MEMBER (TECHNICAL)**

**SHRI K. R. SAJI KUMAR**  
**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF HEARING (HYBRID) DATED **18.04.2024**

NAME OF THE PARTIES : **ISS Global Forwarding Uae LLC**

**Vs**

**Ashapura International Limited**

**For OC** : Adv. Ankur Kashyap, Mr. Ajith S Ranganathan,  
Mr. Rohit Rajershi, Mr. Aman Bajaj, and Mr.  
Purushartha Singh.

**For CD** : Adv. Dikshant Menra a/w Ishita Raghav i/b Rajani Associates.

**Section 9 of IBC**

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**ORDER**

Counsel for CD requests for time. Allowed as last chance. **List on 30.04.2024.**

**Sd/-**  
**SANJIV DUTT**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**K. R. SAJI KUMAR**  
**MEMBER (JUDICIAL)**

JNK